Written Answers to

[28	July	2016]	
120	Jury,	2010	

Unstarred Questions 345

Sl. No.	States/UTs	No of Women assisted	Report period
1.	Chhattishgarh	317	July 2015-March, 2016
2.	Odisha	55	October, 2015-December, 2015
3.	Goa	42	February, 2016-March, 2016
4.	Andhra Pradesh	151	January, 2016-March, 2016
5.	Chandigarh	16	October, 2015-December, 2015
6.	Haryana	108	September, 2015-January, 2016
7.	Meghalaya	No cases have been	December, 2015
		registered	

(d) To cover more districts, the scheme has been expended for setting up One Stop Centre in 150 additional locations in its second phase during 2016-17. Further, the Ministry of Women and Child Development regularly organises workshops/ conferences/holds video conferences with State Governments/UT Administrations to expedite it implementation of the scheme.

## Supplementary Nutritional Services for Women and Child Development

†1328. SHRI PRABHAT JHA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether malnutrition of has been included in priority sectors by Government and if so, the details thereof; and

(b) whether Government has taken a number of special steps in the last two years to enhance the capacity of Department of Women and Child Development for providing supplementary nutritional services to women and children and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ): (a) Government has accorded high priority to the issue of malnutrition and is implementing several schemes/programmes of different Ministries/Departments through States/UTs to address various aspects related to nutrition. In order to address the issue of malnutrition, this Ministry is implementing Integrated Child Development Services (ICDS) Scheme, Indira Gandhi Matritva Sahyog Yojana (IGMSY) and Rajiv Gandhi Scheme for Empowerment of Adolescent Girls (RGSEAG)-Sabla as direct targeted interventions to address the issue of malnutrition.

<sup>†</sup> Original notice of the question was received in Hindi.

(b) Supplementary Nutrition is one of the six services provided under the Integrated Child Development Services (ICDS) Scheme, which aims at holistic development of children below 6 years of age and pregnant women and lactating mothers by providing a package of six services comprising (i) Supplementary Nutrition (ii) Pre-school Non-Formal Education (iii) Nutrition and Health Education (iv) Immunization (v) Health Check-up and (vi) Referral Services. The Scheme has been universalized and covers all the districts and blocks in the country. With a view to address various programmatic, management and institutional gaps, the scheme was restructured and strengthened in 2012. The restructured Scheme was rolled out in three phases. Apart from revising the financial norms of the existing components, a number of new components were also introduced in the scheme.

## Appointment of officers in domestic violence cases

1329. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) how many States have not appointed officers in Domestic Violence Cases; and

(b) whether any action has been taken against States where such measures have not been taken and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ): (a) and (b) As informed by the State/ UT Governments, all State/UT Government have appointed/designated Protection Officers to deal with cases under the Protection of Women from Domestic Violence Act, 2005.

## Status of existing daycare facilities

1330. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of WOWEN AND CHILD DEVELOPMENT be pleased to state:

(a) the details of the proposal that the Ministry has prepared and is under consultation with industry bodies with regard to making it mandatory to have day-care facilities;

(b) the details of consultation held, if any, with the Ministry of Corporate Affairs; and

(c) the status of the existing daycare facilities in Government and Public Sector Undertakings?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ): (a) and (b) The Government has